

Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)  
(Chennai Circuit Bench)

Appeal No. 197 of 2013 &  
IA No. 273 of 2013

Dated : 5<sup>th</sup> March, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member

Tamil Nadu Power Producers Association ...Appellant(s)

Versus

Tamil Nadu Transmission Corporation Ltd.  
& Anr. ...Respondent(s)

Counsel for the Appellant(s): Mr. N.L. Rajah  
Mr. Arun Anbumani  
Mr. Santanam Swaminadhan

Counsel for the Respondent(s): Mr. S. Vallinayagam for R.1

**ORDER**

Mr. S. Vallinayagam, the learned counsel for the Respondent No.1  
his filed his Written Submissions today after serving copy on the other  
side.

Post the matter for further hearing on 12.03.2014 before the  
Chennai Circuit Bench.

(Rakesh Nath)  
Technical Member

(Justice M. Karpaga Vinayagam)  
Chairperson

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